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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, -
BENGALURU BENCH, BENGALURU, HELD ON 17.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.419/BB/2018	For final hearing	Sec 252(3)	M/s Bharath Thakur's Fresh Fram Pvt Ltd	Kala Agarwal . PCS	ROC	ROC report received

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :

Nidhi Tatie

Nidhi

17/8/2017

RESPONDENT/s :

ORDER

Heard Ms. Nidhi Tatie, learned Proxy counsel for Ms.Kala Agarwal, PCS for the Petitioner.
Order Reserved.


Member (T)

Prema Murray - Steno


Member (J)